(b) No, Sir. Odissi dance recitals will be featured in Paris on September 21st and 22nd, 1985.

(c) Among the performing arts forms of Andhra Pradesh to be represented in the Festival of India in France and USA are Andhra Shadow Puppets and Kuchipudi.

## Night landing facilities in Visakhapatnam Airport

4433. SHRI S. M. BHATTAM : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government are proposing to provide night landing facilities to the flights at Visakhapatnam (A P.) Airport; and

(b) whether in view of the growing importance and increase in traffic, Government propose to make any improvements at this Airport ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) No, Sir.

The work of resurfacing of the (b) existing main runway has been completed and Indian Airlines are presently operating Boeing 737 aircraft to Visakhapatnam. A new terminal building and technical block are at the final stages of completion. Other facilities like the extension of the car park, a standby generator and an operational wall are proposed to be taken up in the Seventh Plan. Provision has also been made for equipment like approach systems, fire-fighting facilities and security gadgets in the Seventh Plan.

## Manufacturing of solar cells

4434. SHRI B.V. DESAI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the private sector will be allowed to manufacture solar cells, currently manufactured by the Bharat Heavy Electricals Limited and the Central Electronics Limited; (b) if so, whether Government have taken a final decision in the matter; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH-NOLOGY AND IN THE DEPART-MENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELEC-TRONICS (SHRI SHIVRAJ V. PATIL): (a) to (c). According to the policy already in existence, there is no bar on the manufacture of solar cells by the private spector. Applications for industrial licences are considered on merits using the criteria of production costs, demand and technology.

## Inclusion of Ol-Chiki-Script in VIII Schedule

4435. SHRI SIDHALAL MURMU: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Union Government have any proposal to include OL-CHIKL-(OL-SCRIPT) of Schedule Tribes as language and script of Santhal in the VIII Schedule of the Constitution; and

(b) if so, when and the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COM-PANY AFFAIRS AND IN THE MINIS-TRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (2) No, Sir.

(b) Question does not arise.

## Delay in Indian Airlines Flight No. 419

4436. SHRI KALI PRASAD PAN-DEY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether flight No. 410 of Indian Airlines took off from Patna on 19 July, 1985 ten and a half hours late;

63

(b) if so, the reasons thereof;